

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) and (b) The Prime Minister's Economic Advisory Council in its "Review of the Economy 2009-10" observed that the economy has rapidly rebounded from global crisis and is now under vastly improved circumstances. The council opined that it necessitates that monetary policy revert to a more neutral stance from the excessively accommodative position it had adopted in response to the acute crisis in the second half of 2008-09. It further stated that Government cannot continue with the kind of large revenue and fiscal deficit recorded in 2008-09 and 2009-10. In this context, the Budget for 2010-11 indicated the policy stance thus: "After successfully managing the effects of the global slowdown, we need to strengthen the domestic macroeconomic environment to help consolidate the rebound in growth and sustain it over the medium term. We need to review the stimulus imparted to the economy and move towards the preferred path of fiscal consolidation that facilitated the remarkable growth in the pre-crisis five year period. In shaping the fiscal policy for 2010-11, I have acted on the recommendations of the Thirteenth Finance Commission. It has recommended a calibrated exit strategy from the expansionary fiscal stance of last two years."

#### **Financial assistance to West Bengal**

1231. SHRI R.C. SINGH: Will the Minister of FINANCE be pleased to state:

- (a) the details of financial assistance allotted, sanctioned and released to West Bengal for various schemes during the last three years, year-wise and scheme-wise;
- (b) whether it is a fact that the State has sought more funds than allotted for some of the schemes and the same could not be acceded to; and
- (c) if so, the details of the schemes for which more assistance sought but not released by Government and the reasons for not releasing the same?

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(a) to (c) Allocation of Central Assistance for various State Plan schemes is done by the Planning Commission in consultation with the State Governments. On the non-Plan side Ministry of Finance makes releases to States, based on recommendations of successive Finance Commissions, subject to compliance with any conditions prescribed. Department of Expenditure releases central assistance under Demand no. 35, on the recommendation of Planning Commission and other nodal Ministries concerned. Details of any additional assistance sought by the State from various Ministries/Departments of Government of India are not maintained in this Ministry.

Details of allocation, sanction and release of financial assistance to West Bengal for Plan and Non-Plan schemes under Demand no. 35, during the last three years, are given in the Statement.

**Statement**

*Details of Central Assistance to the State of West Bengal*

Sl. No.	Name of Scheme/Year	2006-07		2007-08		2008-09	
		Allocation	Sanctioned/ Released	Allocation	Sanctioned/ Released	Allocation	Sanctioned/ Released
1	2	3	4	5	6	7	8
1.	Normal Central Assistance	483.35	477.71	584.49	535.78	639.81	586.49
2.	Jawahar Lal Nehru National Urban Renewal Mission	39.40	332.01	625.87	333.09	688.50	850.82
3.	National Social Assistance Programme	97.40	152.20	177.09	170.13	265.30	278.42
4.	Additional Central Assistance for Externally Aided Projects	1814.79	1104.42	1896.00	1279.23	1222.51	996.52
5.	Additional Central Assistance for other Projects	100.00	36.08	30.00	45.49	45.00	67.20
6.	Accelerated irrigation benefits Programme	50.00	14.89	15.00	20.34	150.00	32.89
7.	Accelerated Power Development Program	50.00	5.88	13.75	115.10	37.60	16.01
8.	Special Central Assistance-Border Areas	39.56	57.65	39.56	101.64	39.60	90.33
9.	Special Central Assistance-Hill Areas	22.33	28.65		28.65		34.63
10.	National e-Governance Plan	12.95	12.95	14.25	13.29	15.70	14.61
11.	Nutrition Programme for Adolescent Girls	15.41	6.33	16.95	6.33	18.60	3.70
TOTAL:		2725.19	2228.76	3412.96	2649.05	3122.62	2971.62

1	2	3	4	5	6	7	8
<b>Non plan scheme</b>							
1.	Grant to cover Deficits on Revenue Account	605.82	605.82				
2.	Contribution to Calamity Relief Fund	181.12	181.12	186.47	186.47	192.07	192.07
3.	Grants for Local Bodies	332.80	332.80	332.80	332.80	332.80	499.20
4.	Equalisation Grant for Education Sector	70.99	35.50	77.73	38.87	85.11	42.56
5.	Grants in aid for Maintenance for Roads and Bridges	103.23	51.62	103.23	154.85	103.23	51.62
6.	Grants in-aid for Maintenance of Public Buildings	45.30	45.30	45.31	22.66	45.32	45.32
7.	Maintenance of Forests	3.00	3.00	3.00	3.00	3.00	3.00
8.	Grant in-aid for Heritage Conservation	10.00	10.00	10.00	10.00	10.00	10.00
9.	State Specific Needs	222.50		222.50	178.90	222.50	494.29
TOTAL:		1574.76	1265.15	981.04	927.54	994.03	1338.05
GRAND TOTAL:		4299.95	3493.91	4394.00	3576.59	4116.65	4309.67